

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 20th Aug 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/8/KOB/2019 WITH TIA/102/KOB/2020 & TIA/103/KOB/2020
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AK NOWSHAD
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 3 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

20th August 2020

Office Notes Video Conference

ORDER

TCP/8/KOB/2019 WITH TIA/102/KOB/2020 & TIA/103/KOB/2020

Learned counsel for the petitioner sought an adjournment through email specifically to post the matter on 11.9.2020. Learned counsel for the respondents stated that he has no objection to adjourn the matter to that date. Hence adjourned to 11.9.2020.

Sd/-

Ashok Kumar Borah
Member (Judicial)

Handwritten signature/initials